

Industries aim at the promotion of processed food sector in the country. These schemes are project specific and not state specific nor region specific.

Under one of its schemes, financial assistance in the form of grant is provided for setting up Food Processing & Training Centres. The scheme envisages entrepreneur ship development and transfer of technology for processing of agricultural raw materials into food products, wherein "hands-on" experience is provided to the trainees for operating and managing a small unit.

Financial assistance for setting up 54 such Centres in Uttar Pradesh had been sanctioned till 31.03.1998. 28 of which have already become functional. Action has been initiated in respect of the seventeen proposals since received.

[English]

Support to Terrorism

2258. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state:

(a) whether the US State Department in its latest report has accused Pakistan of supporting insurgency in Kashmir;

(b) if so, the details thereof;

(c) whether the US has been recently urged to declare Pakistan as a terrorists State:

(d) if so, to what extent India has impressed upon the US Government in this regard; and

(e) whether this is likely to help in improving law and order situation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) The US State Department's Annual Report on "Patterns of Global Terrorism" refers to "credible reports of official Pakistani support for Kashmiri militant groups that engage in terrorism, such as the Harkat-UI-Ansar (HUA)".

The Report also describes Harkat-UI-Ansar as being based in Pakistan and operating in Kashmir. The Report mentions that its supporters are made up of Pakistanis and Kashmiris as well as Afghan and Arab veterans of Afghan war.

(c) to (e) Government has consistently drawn the attention of the US and other countries in bilateral and multilateral forums, to our legitimate concerns regarding Pakistan sponsored terrorism in Jammu & Kashmir and other parts of India. Government will continue to take effective steps to control the menace of cross-border terrorism in Jammu & Kashmir.

Joint Venture approved to International Distillers India Ltd.

2259. SHRIMATI SURYAKANTA PATIL : Will the PRIME MINISTER be pleased to state:

(a) whether International Distillers India Ltd. (a multinational company) has been granted a Financial Collaboration approval for a Joint venture and also permitted to use the Industrial Licence held by an Indian Party;

(b) if so, the details thereof;

(c) whether in spite of the manufacturing licence and financial collaboration approval is given only for their operation in one location, they are in fact having manufacturing/processing facilities at several locations and if so, the details thereof;

(d) whether the said action at the International Distillers India Ltd. is in direct violation of the Financial Collaboration approval and Industrial licence granted to them; and

(e) if so, the action Government propose to take against the said multinational company?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Power Generation

2260. SHRI ANANT KUMAR HEGDE : Will the PRIME MINISTER be pleased to state :

(a) details of power generated from the non-conventional means during the last three years in the country and their cost per unit in comparison with the conventional means; and

(b) the steps taken by the Government to increase the production of power through non-conventional sources?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) A total capacity of about 746 MW has been installed during the last three years in the country based on Non-Conventional Energy Sources. This includes a capacity of 615 MW from Wind; 89 MW from Biomass; and 42 MW from Small Hydro Power. According to information received from the States, 2.36 billion units have been generated during the period from wind power projects.

The cost of power generation from Non-Conventional Energy Sources varies from Rs. 1.50 to Rs. 3.00 per

unit depending upon the site, technology, type and size of project, fiscal incentives available and the means of financing. Taking into account the direct and indirect subsidies, environmental & social costs, and, other externalities, these costs compare favourably with the cost of conventional power.

(b) The Central Government provides capital subsidy, interest subsidy, fiscal incentives and soft loans from Indian Renewable Energy Development Agency Ltd. (IREDA), for renewable energy power projects, based on wind energy, small hydro and biomass. Resource assessment studies and surveys are also being supported to identify potential areas for such projects. Further, as per Guidelines of the Central Government, 12 States have so far announced conducive policies for wheeling, banking, buy back and third party sale to attract private sector participation in these projects.

Private Computer Institutes

2261. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether there is no control of Government over thousands of private computer institutes which have mushroomed all over the country claiming to impart computer courses of various kinds charging high fees;

(b) if so, whether the majority of these institutes are not recognised by the Government;

(c) whether the Government propose to exercise control over these institutes; and

(d) if so, the steps the Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) While there is no regulation by the All India Council for Technical Education on opening of Computer Training Centres in the non formal sector, the Government of India has launched a scheme known as Department of Electronics Accreditation of Computer Courses (DOEACC), in order to bring standardisation and improvement in the quality of computer education in the country. Institutions/ organisations in the non-formal sector (both private as well as public) meeting certain well-defined norms and criteria, in terms of faculty, software and hardware are given Accreditation based on their request. The Scheme is voluntary and has been taken up after a detailed study by the Ministry of Human Resource Development (MHRD) and the All India Council for Technical Education (AICTE), which is the statutory body to accord recognition to

technical education. There are four levels of courses offered under the scheme viz. 'O' (Foundation), 'A' (Advanced Diploma), 'B' (Graduate) and 'C' (Post-Graduate). Computer training institutes under the DOEACC Scheme are monitored periodically and appropriate action is taken if they fail to meet the performance criteria as defined in the Scheme.

[English]

MR. SPEAKER : Now, Papers to be laid on the Table. Shri Surjit Singh Barnala.

... (Interruptions)

MR. SPEAKER : I will allow you after the Papers are laid on the Table. Please understand it.

... (Interruptions)

MR. SPEAKER : Shri Ramanand Singh, there is no problem. It has already been recorded. Please take your seat.

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review on the Working of the Central Warehousing Corporation, New Delhi for the Year, 1996-97 etc.

[English]

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1996-97, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi for the year 1996-97.

[Placed in Library, See No. LT. 608/98]

- (2) A Copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 1998-99.

[Placed in Library, See No. LT. 609/98]

Detailed Demands for Grants of the Ministry of Commerce for the Year, 1998-99

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY